GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4168

TO BE ANSWERED ON JULY 18, 2019

NEW TECHNOLOGY FOR CONSTRUCTION OF HOUSES

No. 4168. SHRI JAYADEV GALLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a. the present status of implementation of the Government's vision of 'Housing for All' in the country, State/UT-wise;
- b. whether it is true that NBCC is in the process of importing new technology called Non-Tectonic System from Hungary, US and Russia which helps in completing construction of house in 7-10 days; and
- c. if so, details of such technology and status of procuring the same by NBCC?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a): State/UT-wise details for present status of implementation of
 'Pradhan Mantri Awas Yojana (Urban) Housing for All' Mission in the
 country are at Annexure.
- (b) & (c): National Buildings Construction Corporation Ltd. (NBCC) has signed a Memorandum of understanding (MoU) with M/s Gremound Engineering Ltd., Hungary on July 05, 2016 to promote Gremound's

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Non-Tectonic open building system in India, to build liveable houses in mass quantities at extra speed. The Gremound Non-Tectonic system is based on two fundamental technologies namely Gypsum Technology and Concrete Technology.

NBCC has advised M/s Gremound to take up the matter with Bureau of Indian Standards (BIS), Building Materials & Technology Promotion Council (BMTPC) and Central Public Works Department (CPWD) to get this technology certified and included in the Schedule of Rates.

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State/UT-wise details of physical and financial progress under PMAY(U) Mission

S. No.	Name of the State/ UT	Central Assistance sanctioned (Rs. in Crore)	Central Assistance released (Rs. in Crore)	Total number of Houses Sanctioned	Total number of Houses Grounded *	Total number of Houses Completed*
1	A&N Island	9.18	0.28	612	36	20
2	Andhra Pradesh	18,831.51	6,817.11	12,47,988	6,84,412	3,10,361
3	Arunachal Pradesh	148.64	105.24	6,285	6,867	1,644
4	Assam	1,076.90	504.15	71,527	49,251	15,295
5	Bihar	4,196.14	1,376.45	2,68,939	1,35,152	57,602
6	Chandigarh	5.41	5.41	249	5,209	5,209
7	Chhattisgarh	3,441.62	1,134.62	2,29,201	1,46,621	57,482
8	D&N Haveli	81.28	52.80	4,604	3,692	1,880
9	Daman & Diu	16.31	10.09	942	780	401
10	Delhi	319.08	319.08	14,111	54,691	38,091
11	Goa	14.64	14.10	658	599	598
12	Gujarat	9,194.89	6,011.91	5,27,669	4,44,468	3,16,220
13	Haryana	4,139.61	671.08	2,60,548	37,712	16,290
14	Himachal Pradesh	154.82	64.79	8,639	6,430	2,598
15	Jammu & Kashmir	531.28	106.96	34,657	19,340	5,218
16	Jharkhand	2,798.44	1,415.41	1,87,581	1,12,689	66,548
17	Karnataka	9,222.62	3,129.38	5,82,469	2,84,548	1,50,726
18	Kerala	1,942.49	1,043.87	1,23,836	86,070	52,315
19	Lakshadweep	-	-	-	-	-
20	Madhya Pradesh	10,701.90	5,951.32	6,89,732	5,06,811	2,84,227
21	Maharashtra	15,070.23	4,577.52	9,86,933	3,70,867	2,23,164
22	Manipur	642.67	194.93	42,821	21,834	3,204
23	Meghalaya	70.22	6.32	4,658	1,555	1,038
24	Mizoram	459.02	110.72	30,027	6,418	1,436
25	Nagaland	457.33	151.90	28,760	18,946	3,846
26	Orissa	2,226.01	837.21	1,42,033	82,930	54,124
27	Puducherry	175.07	64.05	11,507	7,088	2,524
28	Punjab	877.68	379.11	56,786	35,449	15,886
29	Rajasthan	2,999.86	1,031.52	1,82,417	1,02,897	64,931
30	Sikkim	8.04	3.18	529	501	236
31	Tamil Nadu	9,968.26	3,531.79	6,48,855	5,30,456	2,49,093
32	Telangana	3,327.33	1,672.53	2,10,988	1,73,680	71,922
33	Tripura	1,240.98	629.82	80,347	49,302	36,342
34	Uttar Pradesh	19,893.93	6,592.32	12,95,895	5,92,685	3,39,109
35	Uttarakhand	635.82	326.59	34,653	17,794	10,654
36	West Bengal	5,413.85	2,703.33	3,51,405	2,39,686	1,53,565
	Total	1,30,293.06	51,546.90	83,68,861	48,37,466	26,13,799

*Numbers are inclusive of incomplete houses of earlier scheme grounded and completed after 2014